



# MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD

SHILLONG - 793001

[www.megassembly.gov.in](http://www.megassembly.gov.in)

## Bulletin Part - I

### SPECIAL SESSION TUESDAY, 27<sup>th</sup> NOVEMBER, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 5 P.m.

The day was allotted for Government Business.

**1. National Anthem:**

National Anthem was played.

**2.** The Speaker announced the Report of the Business Advisory Committee under Rule 230 of the Rules of Procedure and Conduct of Business.

**3. Shri Prestone Tynsong**, Deputy Chief Minister in-charge Parliamentary Affairs moved "That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session".

**4.** The Speaker announced the name of Members nominated by him to the Panel of Chairmen under Rule 9 (1) of the Rules of Procedure and Conduct of Business:

i. Shri Renikton Lyngdoh Tongkhar

ii. Shri Nujorki Sungoh

iii. Smti Dikkanchi D. Shira

**5. Bills:**

**a.** Shri Lahkmen Rymbui, Minister in-charge Education introduced the Meghalaya (Taking over of District Council Lower Primary Schools) (Second Amendment) Bill, 2018.

The Bill was taken into consideration and passed by the House.

**6. Government Resolutions:**

Shri Conrad K. Sangma, Chief Minister in-charge Political moved the proposal to replace the Government Resolution approved by the Meghalaya Legislative Assembly during the Autumn Session on the 27<sup>th</sup> September, 2018 urging the Government of India to include the Khasi and Garo Languages in the Eighth Schedule of the Constitution of India.

Shri Conrad K. Sangma, Chief Minister made a statement.

Members who participated in the discussion were Dr. M. Ampareen Lyngdoh, Shri S. K. Sunn, Dr. Mukul Sangma and Shri Adelbert Nongrum.

The Government Resolution was adopted and approved by the House unanimously.

**7. Placing:**

- a. Shri Prestone Tynsong, Deputy Chief Minister in-charge Public Works (R&B) laid the Thirty Ninth Annual Report of the Meghalaya Government Construction Corporation Limited for the year 2016-17.
- b. Dr. Mukul Sangma, Leader of Opposition & Member of the Rules Committee laid the following Reports of the Rules Committee:
  - i. On a matter relating to "The Constitution of a New Assembly Committee on Environment".
  - ii. On a matter relating to "Amendment of Rule 205 of the Rules of Procedure and Conduct of Business".
- c. Dr. M. Ampareen Lyngdoh, Chairperson of the Committee on Empowerment of Women laid a Preliminary Report on the Discussion of the Committee on Empowerment of Women with the District Administration, East Jaintia Hills under Rule 218 (2) of the Rules of Procedure and Conduct of Business.

**8. Call Attention Notice:**

- a. Shri P. T. Sawkmie, MLA called the attention of the Minister in-charge Health & Family Welfare under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Shillong Times" dt. 30.10.2018 under the caption, "Weak Health Sector Worries Chief Minister".

Shri A. L. Hek, Minister in-charge Health replied.

- b. Shri H. M. Shangpliang, MLA called the attention of the Minister in-charge Finance under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in the "Shillong Times" dt. 08.11.2018 under the caption, "Despite financial crunch, no steps to curtail spending".

Shri Conrad. K. Sangma, Chief Minister replied.

- c. Shri George B. Lyngdoh, MLA called the attention of the Minister in-charge Transport under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Shillong Times" dt. 26.11.2018 under the caption, "Transporters against MDA's weighbridge policy".

Shri Sniawbhalang Dhar, Minister Transport laid his reply statement.

- d. Shri George B. Lyngdoh, MLA called the attention of the Minister in-charge Health & Family Welfare under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Shillong Times" dt. 17.11.2018 under the caption, "Corruption alleged in Health Department".

Shri A. L. Hek, Minister in-charge Health replied.

**9. Short Duration Discussion under Rule 50 of the Rules of Procedure and Conduct of Business:**

- a. Shri H. M. Shangpliang, MLA raised a Short Duration Discussion under Rule 50 of the Rules of Procedure and Conduct of Business on the "Prevailing law & Order situation and sense of insecurity in the State and misuse of the Government machinery thereby vitiating the atmosphere of Governance".

The Hon'ble Member initiated discussion.

Other Hon'ble Members who participated were Dr. Mukul Sangma, Leader of Opposition, Shri Zenith M. Sangma and Dr. M. Ampareen Lyngdoh.

Shri James K. Sangma, Minister Home replied.

- b. Shri Mayralborn Syiem, MLA & Shri P. T. Sawkmie, MLA raised a Short Duration Discussion under Rule 50 of the Rules of Procedure and Conduct of Business on the issue of immediate setting up of Entry and Exit points in different locations in the State.

Shri Mayralborn Syiem, MLA initiated discussion.

Other Members who participated were Shri P. T. Sawkmie and Shri George B. Lyngdoh.

Shri James K. Sangma, Minister Home replied.

- c. Shri H. M. Shangpliang, MLA raised a Short Duration Discussion under Rule 50 of the Rules of Procedure and Conduct of Business in respect of "numerous important projects sanctioned by different Ministries from the Government of India including Scheme under NEC. Viz. (a) Shillong Engineering College (b) College of Science & Commerce (c) College of Architecture and Urban Planning (d) Medical Colleges".

Shri H. M. Shangpliang, MLA initiated discussion.

Shri Conrad K. Sangma, Chief Minister replied.

#### **10. Obituary References:**

Obituary References were paid on the passing away of the following political personalities:

1. (L) Clement Marak
2. (L) Narayan D. Tiwari
3. (L) Madan Lal Khurana
4. (L) K. Yamakam
5. (L) Hegannahalli Narayan Ananth Kumar
6. (L) Chandan Kumar Sarkar
7. (L) Malavalli Huchche Gowda Amarnath
8. (L) C. K. Jafer Sharief

Hon'ble Members who paid tribute were Shri Conrad K. Sangma, Chief Minister, Dr. Mukul Sangma, Leader of Opposition, Shri Zenith M. Sangma, Dr. M. Ampareen Lyngdoh, Shri P. T. Sawkmie, Shri Lambor Malngiang and Hon'ble Deputy Speaker. (2 minutes silence was observed)

#### **11. Prorogation/Adjournment Sine-die:**

The Hon'ble Deputy Speaker read out the Message of prorogation/adjournment sine-die of the Meghalaya Legislative Assembly from the Hon'ble Governor of Meghalaya.

**12. National Anthem:**

National Anthem was then played.



**Andrew Simons**  
**Commissioner & Secretary**  
**Meghalaya Legislative Assembly**

**NO.SP.10/MLA/BLT/SPECIAL/1.,**

**Dated Shillong, the 27<sup>th</sup> November, 2018**

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